

ITEM NO.107

COURT NO.4

SECTION XIV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.7090/2014

BHULE (DEAD) THROUGH LRS

Appellant(s)

VERSUS

UNION OF INDIA THROUGH LAND
ACQUISITION COLLECTOR & ANR.

Respondent(s)

Date : 30-05-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA
HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE
[VACATION BENCH]

For Appellant(s) Mr. Bankey Bihari, AOR
Mr. Birendra Bikram, Adv.

For Respondent(s) Mr. Bankey Bihari, AOR
Mr. K.M.Nataraj, A.S.G. (NP)
Mr. Rajat Nair, Adv.
Mr. Piyush Beriwal, Adv.
Mr. Rajan Kr.Chourasia, Adv.
Ms. Alka Agarwal, Adv.
Mr. Shreekant Neelappa Terdal, AOR
Mr. Mukesh Kr.Maroria, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel appearing for the appellant prays for an
adjournment as the arguing counsel is not available.

The case is adjourned.

List the matter after summer vacation.

(RAM SUBHAG SINGH)
COURT MASTER (NSH)

(KAVITA PAHUJA)
Assistant Registrar-cum-PS